(b) if so, the details thereof;

Written Answers to

- whether the US also pressed India to revise its labelling requirements for (c) food and distilled spirits; and
  - if so, the details thereof? (d)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) to (d) Requests related to trade and commercial issues have been received from the United States of America (USA) from time to time. These include requests related to tariff reductions and requests related to issues concerning sectors like Toys, Telecom, Information Technology and Non Conventional Energy, as also with regard to labelling requirements. These requests are examined and appropriately acted upon keeping the national interest in mind.

## Ignoring key suggestion on export policies

- 2812. DR. JANARDHAN WAGHMARE: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- whether the Ministry has been ignoring the views/suggestions on export (a) policies regarding key agricultural and allied items;
  - (b) if so, the facts and details thereof;
- whether on the export front of agricultural products, the Ministry has (c) consulted the Ministry of Agriculture in the past few years;
  - (d) if so, the details thereof; and
- the steps Government proposes to take to ensure that in future the concerned (e) Ministries would not be overlooked?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) to (d) Sir, any important matter regarding exports/imports of agricultural commodities is taken by the Empowered Group of Ministers (EGOM) or Standing Committee of Secretaries (SCOS) constituted with representatives of different Ministries/Departments including Ministry of Agriculture as the Members. Besides this, at the time of preparation of any Cabinet/EGOM/CCP/CCEA note relating with exports/imports of agricultural commodities, the views/inputs of the Ministry of Agriculture are sought.

Does not arise. (e)